

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 15.11.2018 (Thursday)**

**Court III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1830 of 2018 in Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.	Honey Satpal	
2.	I.A. No. 1831 of 2018 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.	Honey Satpal	

**For Admission (Fresh Cases)**

3.	Comp. App. (AT) No. 386 of 2018	Nita Dube & Anr. Vs. Tej Kumar Book Depot Pvt. Ltd. & Ors.	Zeyaul Haque	
4.	Comp. App. (AT) No. 387 of 2018	Mallina Bharathi Rao Vs. Gowthami Solvent Oils Ltd. & Ors.	Nikhil Nayyar	
5.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	
6.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	
7.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 690 of 2018	Empee Distilleries Ltd. Vs Union Bank of India	P.Bakiyaraj	
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**For Hearing**

9.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. <b>With</b>	M.A. Venkata Subramanian	Arnav Dash
10.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Arnav Dash
11.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. <b>With</b>	Sayan Ray	Abhishek Rao

*N. L. Bhat*

*[Signature]*  
14.11.18

12.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. <b>With</b>	Himanshu Vij	Abhishek Rao
13.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

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*Abhishek Rao*  
14/11/18

*Manisha Chaudhary*  
14/11/18

*Manisha Chaudhary*

By Order

*Manisha Chaudhary*  
Deputy Registrar  
14/11/18